

(b) if so, the details thereof;

(c) if not, what steps have been taken so far and whether Government will come forward to check the ground water;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI ARJUN RAM MEGHWAL): (a) to (e) Central Ground Water Board (CGWB) has carried out a study to ascertain the ground water quality in and around SIPCOT industrial area, Thoothukudi (wherein, M/s Sterlite industry is one of the industry). The study indicates that most of the ground water samples are contaminated with high TDS and heavy metals like Lead, Cadmium, Chromium, Manganese, Iron and Arsenic, which are beyond permissible limits of BIS Standards for drinking water (IS:10500 of 2012).

As per information received from Central Pollution Control Board, the analysis of ground water samples, from the Sterlite industrial unit, by the State Pollution Control Board shows presence of Iron, Lead, Fluoride, Cadmium and Nickel more than the permissible limit of BIS.

The Central and State Pollution Control Boards are controlling industrial pollution under the provision of Water (Prevention and Control of Pollution), Act, 1974. The Sterlite industrial unit has been closed by the Tamil Nadu Pollution Control Board on 23.5.2018, *inter alia*, due to non-compliance of consent conditions.

#### **Supply of water to districts in Rajasthan**

†622. DR. KIRODI LAL MEENA: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether Government has received any proposal from Rajasthan Government for supply of water to some districts of the State from Yamuna canal for drinking and irrigation purposes;

(b) if so, the details thereof; and

(c) the action taken in this regard by Government?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI ARJUN RAM MEGHWAL): (a) Yes, sir.

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† Original notice of the question was received in Hindi.

(b) Rajasthan had submitted a feasibility report to Central Water Commission (CWC) on "Transfer of Rajasthan's share in Yamuna Water from Tajewala Head, Haryana to Rajasthan and its Utilization in Jhunjhunu and Churu District of Rajasthan" for an estimated cost of ₹ 20249.00 crore.

(c) The report had been examined in CWC and 'in principal consent' for preparation of DPR of the project had been conveyed to Rajasthan by CWC subject to certain conditions. Further, in the 7th meeting of Upper Yamuna Review Committee held on 15.02.2018, Rajasthan had been advised to prepare the DPR for "Transfer of Rajasthan's share in Yamuna Water from Tajewala Head, Haryana to Rajasthan and its Utilization in Jhunjhunu and Churu Districts of Rajasthan". It was also discussed in the meeting, to consider forwarding Rajasthan's request for external financial assistance to Department of Economic Affairs to enable Rajasthan obtain loan for the purpose.

#### **Renovation, expansion and desilting of water bodies in Tamil Nadu**

623. DR. V. MAITREYAN Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether Government has allocated any funds to desilt, renovate and raise the bunds of water bodies in Tamil Nadu during the last three years;

(b) if so, the details thereof and if not, the reasons therefor;

(c) the total funds allocated for the renovation, expansion and desilting of water bodies in Tamil Nadu, year-wise;

(d) whether Government has provided any other special component funds from both, the Central Government and Foreign Financial Institutions for the enhancement of water catchment capacity in Tamil Nadu; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI ARJUN RAM MEGHWAL): (a) to (c) Works related to water resources development and management are planned, funded, executed and maintained by the State Governments themselves as per their own resources and priorities. In order to supplement the efforts of the State Governments, Government of India provides technical and financial assistance to State Governments to encourage sustainable development and efficient management of water resources through various schemes and programmes such as Accelerated Irrigation Benefits Programme (AIBP) and scheme for Repair, Renovation and